**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**
**PRINCIPAL BENCH**

**CP-201/2016**

**IN THE MATTER OF:**

Skyway Ventures Limited .... Applicant/petitioner

**Order under Sections 391-394 of the Companies Act**

**Order delivered on 28.08.2017**

**Coram:**
**CHIEF JUSTICE (Retd.) M.M.KUMAR**
**Hon'ble President**

**Ms. Deepa Krishan**
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Dhruv Gupta, Advocate

**ORDER**

On the request made on behalf of the learned Counsel for the petitioner stating that the arguing Counsel is held up in the High Court, hearing is deferred to 18th September, 2017.

Sd/-
**(CHIEF JUSTICE M.M.KUMAR)**
**PRESIDENT**

Sd/-
**(DEEPA KRISHAN)**
**MEMBER(TECHNICAL)**

**28.08.2017**
**V. Sethi**